

(b) and (c). In Delhi, Government exercise control over Nursing Homes under the Delhi Nursing Homes Registration Act, 1953, under which Nursing Homes are required to maintain certain minimum standards of service. No control over the charges levied by the private nursing homes is proposed.

OVERCROWDING IN DELHI HOSPITALS

4262. SHRI SRADHAKAR SUPAKAR:
SHRIMATI TARA SAPRE :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there is overcrowding in the indoor wards of all hospitals in Delhi; and

(b) the percentage of patients who are admitted without any provision for beds ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b) About 20% in the Irwin Hospital and about 24.3% in the Lady Hardinge Medical College and Hospital are admitted on an average in excess of the number of beds which become available daily. Percentages in other institutions are not known.

LAXMI COMMERCIAL BANK

4264. SHRI ABDUL GHANI DAR : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Reserve Bank of India has recently submitted a report on the *mala fides* and misdeeds of the Laxmi Commercial Bank;

(b) if so, the details thereof and the action taken by Government thereon;

(c) whether it is also a fact that the directors and top officers of the Laxmi Commercial Bank have reduced the rate of interest on advances in favour of certain officers; and

(d) if so, the names of the officers involved in such cases ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No, Sir.

(b) Does not arise.

(c) and (d). It does not appear, on the basis of information available with the Government, that the Bank has reduced the rates of interest on advances to its officers in general or to particular officers.

CONSTRUCTION OF BRIDGES OVER JAMUNA RIVER IN HARYANA

4265. SHRI ABDUL GHANI DAR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there is any proposal under consideration of Government to build bridges over the Jamuna river from Karnal to Hodal in Haryana to connect the areas of Haryana and U.P. and to construct strong bunds in the Khadar areas to check floods;

(b) if so, the details thereof; and

(c) the number of bridges proposed to be built in the near future ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). No proposals have been received from the Government of Haryana and Uttar Pradesh in this regard.

STOCK OF LUBRICANTS LYING IN CALCUTTA

4266. SHRI ABDUL GHANI DAR : Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to U.S.Q. No. 1397 on the 29th July, 1968 and state :

(a) since when the stocks of lubricants are lying exposed at Calcutta and the quantity and amount thereof;

(b) the amount of loss suffered by the Corporation on this account;

(c) from which countries the stocks were imported and when; and

(d) the steps taken or proposed to be taken to clear those stocks ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMIAH) : (a) 1,841 drums of slow moving lubricants worth about Rs. 7.90 lakhs were lying in